

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 1106
TO BE ANSWERED ON 24.07.2018**

FUNCTIONING OF OLD AGE HOMES

**1106. SHRI PINAKI MISRA:
SHRIMATI RAMA DEVI:**

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of old age homes functioning in the country, State/ UT-wise;
- (b) whether the Government has received any proposal for setting up of old age homes from various States, particularly Bihar;
- (c) if so, the details thereof and the action taken thereon;
- (d) the amount sanctioned per head per month on the occupants by the Ministry; and
- (e) the manner in which the people are appointed to run such old age homes?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI VIJAY SAMPLA)**

(a): No such data regarding number of old age homes functioning in the country is centrally maintained in this Ministry. However, this Ministry is implementing a Central Sector Scheme of Integrated Programme for Senior Citizens (IPSrC) {previously known as Integrated Programme for Older Persons (IPOP)} under which grants in aid are given for running and maintenance of Senior Citizens Homes (Old Age Homes)/ Continuous Care Homes, Mobile Medicare Units etc to the Implementing Agencies such as State Governments / Union Territory Administrations (through Registered Societies)/ Panchayati Raj Institutions (PRIs) / Local bodies; Non-Governmental/Voluntary Organizations.

A statement showing number of Senior Citizen Homes/ Old Age Homes receiving grants in aid for running and maintenance under the Scheme of IPSrC, in various States/ UTs including Bihar, is at **Annexure I**.

(b) and (c): There is no provision in the Scheme of IPSrC for providing financial assistance for construction of Old Age Homes. However, financial assistance is given for running and maintenance of projects of Senior Citizen Homes/ Old Age Homes etc. A statement of new proposals for Senior Citizen Homes/ Old Age Homes for 2017-18 received from State/ UT Governments, including Bihar, is at **Annexure-II**.

(d): Grant in aid is provided to Implementing Agencies (IA) for providing services as specified in the Scheme for occupants/ beneficiaries. A copy of financial provisions for Senior Citizen Homes is at **Annexure III**.

(e): The Scheme of IPSrC prescribes norms for engaging staff in the projects, including Senior Citizen Homes / Old Age Homes being supported under the Scheme, by the Implementing Agencies themselves. Specific norms for engaging staff in Senior Citizen Homes / Old Age Homes, as per the Scheme, are at **Annexure IV**.

Annexure referred to in part (a) of Lok Sabha Unstarred Question No. 1106 regarding "Functioning of Old Age Homes", to be answered on 24.07.2018

List of Senior Citizen Homes (Sr. C.H) /Old Age Homes (OAHs) receiving grant in aid under IPSrC

Sl. No.	Name of State	Sr. C. H.	Sr. C. Home for Elderly Women	Total Senior Citizen Homes
1	Andhra Pradesh	60	01	61
2	Bihar	02	00	02
3	Chhattisgarh	01	00	01
4	Goa	00	00	00
5	Gujarat	02	01	03
6	Haryana	05	00	05
7	Himachal Pradesh	01	00	01
8	Jammu and Kashmir	00	00	00
9	Jharkhand	00	00	00
10	Karnataka	38	03	41
11	Kerala	05	00	05
12	Madhya Pradesh	10	00	10
13	Maharashtra	26	07	33
14	Odisha	35	03	38
15	Punjab	05	00	05
16	Rajasthan	02	00	02
17	Tamil Nadu	42	02	44
18	Telangana	16	00	16
19	Uttar Pradesh	10	00	10
20	Uttarakhand	04	01	05
21	West Bengal	16	00	16
22	A & N Island	00	00	00
23	Chandigarh	00	00	00
24	Dadra & Nagar Haveli	00	00	00
25	Daman and Diu	00	00	00
26	Lakshadweep	00	00	00
27	Delhi	02	00	02
28	Puducherry	00	00	00
29	Arunachal Pradesh	00	00	00
30	Assam	13	02	15
31	Manipur	17	02	19
32	Meghalaya	00	00	00
33	Mizoram	00	00	00
34	Nagaland	02	00	02
35	Sikkim	00	00	00
36	Tripura	04	00	04
	Total	318	22	340

**Annexure referred to in parts (b) and (c) of Lok Sabha Unstarred Question No. 1106 regarding
"Functioning of Old Age Homes", to be answered on 24.07.2018**

New proposals of Senior Citizen Homes/ Old Age Homes received for 2017-18 under Integrated Programme for Senior Citizens (IPSrC)

Sl. No.	Name of State	No. of new Proposals of Sr. C. Homes received
1	Andhra Pradesh	05
2	Bihar	00
3	Chhattisgarh	00
4	Goa	00
5	Gujarat	04
6	Haryana	00
7	Himachal Pradesh	00
8	Jammu and Kashmir	00
9	Jharkhand	00
10	Karnataka	02
11	Kerala	00
12	Madhya Pradesh	21
13	Maharashtra	23
14	Odisha	35
15	Punjab	00
16	Rajasthan	01
17	Tamil Nadu	02
18	Telangana	02
19	Uttar Pradesh	00
20	Uttarakhand	01
21	West Bengal	02
22	A & N Island	00
23	Chandigarh	00
24	Dadra & Nagar Haveli	00
25	Daman and Diu	00
26	Lakshadweep	00
27	Delhi	00
28	Puducherry	03
29	Arunachal Pradesh	00
30	Assam	07
31	Manipur	07
32	Meghalaya	00
33	Mizoram	00
34	Nagaland	00
35	Sikkim	00
36	Tripura	00
	Total	115

Annexure referred to in part (d) of Lok Sabha Unstarred Question No. 1106 regarding "Functioning of Old Age Homes", to be answered on 24.07.2018

Maintenance of Senior Citizens' Homes/ Senior Citizens' Homes for Women including those under Sansad Adarsh Gram Yojana (SAGY) (for 25 senior citizens)

(Amt. in Rs.)

S. No.	Items		Cost Norms (Annual)
I.	Recurring Expenditure (a to e):-	* X Category	2160375
		* Y Category	2124375
		* Z Category	2100375
(a)	Staff Honorarium (total of (i) to (vi) below)		768000
	(i) Superintendent (full time)		150000
	(ii) Social Worker/ Counsellor (Part time)		96000
	(iii) Yoga Therapist (part time)		60000
	(iv) Nurse (part time)		78000
	(v) Cook (full time) **		96000
	(vi) Multi Tasking Staff (MTS) (3) Full Time **		288000
(b)	Building Rent (or Maintenance @ 10% of rent in case of owned building)	* X Category	240000
		* Y Category	204000
		* Z Category	180000
(c)	Health Care (total of (i) to (iv) below)		1032375
	(i) Food		684375
	(ii) Doctor (part time)		198000
	(iii) Medicare		50000
	(iv) Clothing/ Oil, Soap		100000
(d)	Recreation		60000
(e)	Miscellaneous & unforeseen		60000
II.	Non-Recurring Items		200000 #
Total (I + II)		* X Category	2360375
		* Y Category	2324375
		* Z Category	2300375

* X, Y, and Z are the three categories of cities classified for the purpose of drawing House rent allowance in Central Government.

** One additional MTS and Cook shall be paid for the senior citizens' homes of 50 beneficiaries.

Rs. 3,00,000/- as non-recurring grant for Homes with 50 beneficiaries. Admissible at the initial approval of the project and thereafter every 5 years, subject to request from the implementing agency.

Note: (i) In case of demise of any inmate, funeral expenses @ Rs. 10,000/- per person or the actual expenses incurred, whichever is less, shall be reimbursed to the organization.

(ii) Building rent shall be 50% higher of prescribed rent, for a project of 50 inmates, i.e Rs. 3,60,000/-, Rs. 3,06,000/- or Rs. 2,70,000/- per annum for X, Y or Z category of cities.

(ii) So far as possible the beneficiaries should be enrolled with the Rashtriya Swasthya Bima Yojana (RSBY)

(iii) If the senior citizens' home is of larger size (say for 50 or 75 or 150 beneficiaries) and senior citizen home for elderly women, the grant-in-aid for maintenance of such Senior Citizens' Home will be sanctioned on proportionate basis on the items of Healthcare, recreation and miscellaneous & unforeseen.

Annexure referred to in part (e) of Lok Sabha Unstarred Question No. 1106 regarding "Functioning of Old Age Homes", to be answered on 24.07.2018

Maintenance of Senior Citizens' Homes/ Senior Citizens' Homes for Women including those under Sansad Adarsh Gram Yojana (SAGY) to provide food, care and shelter for a minimum number of 25 destitute Senior Citizens or for 50 senior citizen women, respectively. Grant-in-aid is given for a project for running a Senior Citizens' Home for 25 Senior Citizens / Senior Citizens' Homes for Women (merging the Project of 'Multi Facility Care Centres for Older Widows') for 50 elderly women, where they will be provided food, shelter, care, recreation facilities, etc. free of cost. If the senior citizens' home, including the Senior Citizens' Homes for Women, is of larger size (say for 50 or 75 or 150 beneficiaries), the grant-in-aid for maintenance of such Senior Citizens' Home will be sanctioned on proportionate basis on the items of healthcare, recreation and miscellaneous. For a project of 50 inmates, building rent shall be 50% higher of prescribed rent of the Homes of 25 inmates. Additional 01 cook and 01 Multi Tasking Staff will be paid for the senior citizens' home of 50 inmates. The implementing Agencies are free to provide additional items/other amenities in these homes from their own resources.

The minimum qualification required and duties of the staff engaged in the project are as follows:-

S. No.	Name of the Post	Minimum qualification and duties
1	Superintendent (full time)	Qualification - Graduate with experience of managing such centers for a minimum period of 3 years or demonstrable capability for running such centres and having working knowledge of computers. Duties - Overall management of the project.
2	Doctor (part time)	Qualification -MBBS/ BAMS/ BHMS. Duties - Doctor must visit the centre at least twice a week for health check-up of all the beneficiaries. The doctor is bound to attend the beneficiaries in emergency. As far as possible Doctor residing near the centre should be engaged.
3	Yoga therapist (part time)	Qualification -Diploma in Yoga from a recognized Institute. Duties - Yoga therapist should visit the Centre at least three times in a week for a minimum one hour per day. Honorarium per day should not be more than Rs. 400 /- with a monthly ceiling of Rs. 5000/-
4	Social Worker/ Counselor (part time)	Qualification - Graduate in any discipline with three years' experience in the field. He/ She must hold a Certificate of relevant Training Course from National Institute of Social Defence (NISD) / Regional Resource and Training Centre (RRTC) and should have knowledge of local language. Duties - To assess the emotional status of the inmates and to render counseling services as may be required. The Social Worker/ Counselor should attend the Centre at least 2 hours everyday.
5	Nurse (part time)	Qualification -Should be qualified as Auxiliary Nurse Midwife (ANM) and should have received training from recognized government / private medical institution. Duties - Nurse should visit the project for a minimum of 2 hours per day for 5 days in a week, for basic medical checkup of the inmates and also to provide nursing/ basic geriatric care.
6	Cook(full time)	Qualification — Should have passed 8th Standard and should have experience of cooking local food for minimum 3 years. Duties - Prepare the daily food for the inmates including Morning Tea, Breakfast, Lunch, Evening Tea and Dinner.
7	Multi Tasking Staff [MTS] (3) (full time)	Qualification - Should have passed 8th Standard and should have experience of working for minimum 2 years in similar capacity. Duties – To perform the duties of Chowkidaar, Helper, Cleaner. Must clean all the rooms, verandah/ courtyard and kitchen at least 2 times a day, cleaning of bathrooms and toilets at least 3 times a day, and to extend assistance as & when required.
